

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2025 - NOTIFIED.

ROC.NO.1452/2025-B.SPL.

NOTIFICATION NO.239-B.SPL:

DATED:28.03.2025.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court for the State of Telangana at Hyderabad, hereby notifies **51** vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2025.

S. Anjan
28/3/2025
REGISTRAR (VIGILANCE)
High Court for the
State of Telangana